

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) The cases referred to the centre are mostly cases of mentally retarded children. Beyond testing their level of intelligence, not much has been done to help them so far. A special class or school is required for that purpose which the Institute does not at present possess.

Other cases are of emotionally disturbed children showing various symptoms such as aggression, recessiveness or shyness, stubbornness or disobedience, bed-wetting or neurosis, restlessness or lack of concentration, educational backwardness and anti-social behaviour of various types, like stealing, assault and pick-pocketing. In these cases guidance has generally taken the form of necessary psychological instructions to the parents or guardians. The Institute is also trying to follow-up the cases referred to it, although it has not had any notable success in the matter so far.

(b) During the year 1953-54, thirty cases received guidance at the centre, the details of which are: Aggression—3, Neurosis—3, Lack of concentration or restlessness—2, Mentally retarded, the backward or the dull—18, Recessive or Shy—2, Stubborn or disobedient—2.

Besides these the reader in Psychology at the Institute studied 140 delinquent children in the District Jail and the Children's Home, Delhi, at the invitation of the authorities there.

(c) and (d). The information asked for is the concern of State Governments.

#### PRE-PRIMARY SCHOOLS

**823. Shri Dholakia:** Will the Minister of Education be pleased to state:

(a) the total number of pre-Primary Schools working in each State of India during the period from the 1st April, 1953 to the 31st March, 1954;

(b) the number of schools maintained by Government and by private organizations respectively;

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(c) the number of such private schools in each State which are receiving grants-in-aid from Government;

(d) the number of boys and girls enrolled in these schools during the period mentioned in part (a) above; and

(e) the expenditure incurred by Government by way of maintenance etc., of these schools during the same period?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) to (c). The information regarding the year 1953-54 is not yet available. It may further be pointed out that such information when received from the State Governments is published in the Annual Reports and copies of these Reports are available in the Library.

#### FOREIGN MISSIONARY SOCIETIES

**824. Shri Rishang Keishing:** Will the Minister of Home Affairs be pleased to state:

(a) the names of the Foreign Missionary Societies allowed to work in Manipur upto now;

(b) whether Government have totally banned the entry of Foreign Missionaries into Manipur State; and

(c) if so, the reasons therefor?

**The Minister of Home Affairs and States (Dr. Katju):** (a) According to information available with Government, two Foreign Missionary Societies viz. the North-East Indian General Mission and the American Baptist Foreign Mission are working in Manipur.

(b) No.

(c) Does not arise.

#### NON-INDIAN EMPLOYEES

**825. Diwan Raghavendra Rao:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) the number of persons of non-Indian origin employed in various

capacities under the Ministry at present; and

(b) the nature of their employment?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) and (b). A statement giving the required information is enclosed. [See Appendix VIII, annexure No. 84].

#### PROFIT INDEX

**826. Shri K. P. Tripathi:** Will the Minister of Finance be pleased to state the profit index compiled by Government for the years 1952, 1953, 1954 (first half) in respect of the following industries in India:—

- (i) Cotton textile,
- (ii) Jute,
- (iii) Cement,
- (iv) Paper,
- (v) Steel and Iron,
- (vi) Chemicals,
- (vii) Engineering,
- (viii) Tea,
- (ix) Coffee,
- (x) Rubber,
- (xi) Sugar,
- (xii) Managing agency houses,
- (xiii) Petroleum,
- (xiv) Banks, and
- (xv) Insurance Companies?

**The Deputy Minister of Finance (Shri M. C. Shah):** A statement containing the available information in respect of seven industries is laid on the Table. [See Appendix VIII, annexure No. 85]. Profit indices in respect of the other industries are not compiled at present.

#### TEACHING GERMAN LANGUAGE TO FOREIGNERS

**827. Shri Sanganna:** Will the Minister of Education be pleased to state:

(a) whether the Government of India have sent any students to Vienna to undergo a course from the 15th July to the 30th September, 1954,

held by the International Summer School for teaching German language;

(b) if so, the number and names of these students; and

(c) who will bear their expenses?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) No, Sir.

(b) and (c). Do not arise.

#### CANTEEN STORES DEPARTMENT

**828. Shri Kirolikar:** Will the Minister of Defence be pleased to state:

(a) whether the receipts and expenditure of Canteen Stores Department, India are subject to Government audit;

(b) the amount of capital that has been invested in the said department by Government; and

(c) the number of employees working in this Department?

**The Deputy Minister of Defence (Sardar Majithia):** (a) Yes. The receipts and expenditure of the Canteen Stores Department (India) are subject to the local Test Audit by the Director of Audit, Defence Services. They are subject to detailed audit by a firm of Chartered Accountants appointed by the Board of Control, Canteen Services.

(b) Nil.

(c) 869 as per details below:—

Class III and above ...	415
Class IV on monthly rate ...	377
Class IV on daily rate ...	77.

#### INCOME-TAX ASSESSMENT

**829. Shri K. C. Sodhia:** Will the Minister of Finance be pleased to state:

(a) the total number of individual assesseees of income-tax having a salary income above Rs. 25,000 during 1953-54;

(b) the number among them who were Government employees; and

(c) the total collections of tax from these during the same year?